

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Cr1) No(s).4 6 3 9 - 4 6 4 0 / 2 0 0 7

R . R A V I C H A N D R A N

Petitioner(s)

V E R S U S

P . S E N T H I L K U M A R
(With appln(s) for bail and office report)

Respondent(s)

Date: 2 4 / 1 0 / 2 0 0 7 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Rakes h K. Shar m a, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

File not received.

List the matter on 5.1 2 . 2 0 0 7 .

(M.P. B H A D R A N)
Registra r